| CD1 | 4 . **  |    |             | 1    | 1  |         | 00       |    | 1 .  | - 4   |       |    |    | - 1      |
|-----|---------|----|-------------|------|----|---------|----------|----|------|-------|-------|----|----|----------|
| The | details | Ωt | inspections | done | hv | various | officers | ın | last | three | vears | 15 | 28 | ıınder:- |
|     |         |    |             |      |    |         |          |    |      |       |       |    |    |          |

| Year  | No. of inspections |
|-------|--------------------|
| 2013  | 21                 |
| 2014  | 15                 |
| 2015  | 12                 |
| 2016* | 12                 |

<sup>\*</sup>Till October, 2016.

<sup>(</sup>c) and (d) The details of the shortcomings (violations) pointed out during the inspections during the last three years is as under:

| Year  | Shortcomings (violations) |
|-------|---------------------------|
| 2013  | 49                        |
| 2014  | 26                        |
| 2015  | 16                        |
| 2016* | 32                        |

<sup>\*</sup>Till October, 2016.

(e) and (f) The management of M/s. Neyveli Lignite Corporation was asked by DGMS to rectify the violations as remedial measures.

## Life insurance coverage of workers in unorganised sector

- 3131. SHRI DILIP KUMAR TIRKEY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that a large number of the country's workforce in the unorganised sector does not have any life insurance coverage;
- (b) if so, whether the Ministry will consider bringing about a special insurance scheme for the workers employed in the unorganised sector;
  - (c) if so, by when; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) The Unorganised Workers' Social Security Act, 2008 has been enacted to provide social security benefits to the workers in the unorganised sector. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and

(iv) any other benefit as may be determined by the Central Government through the National Social Security Board.

[14 December, 2016]

The Aam Aadmi Bima Yojana (AABY), listed in Schedule I of the Unorganised Workers' Social Security Act, 2008, provides life insurance cover to the economically backward sections of the society. AABY extends life and disability cover to persons between the age of 18 years to 59 years. The member should normally be the head of the family or one earning member of the below Poverty Line Family (BPL) or marginally above the poverty line under identified vocational group/rural landless household. The premium of ₹ 200/- per person per annum is shared equally by the Central Government and the State Government, so the insured person has not to pay any premium. AABY provides a sum of ₹ 30,000/- on natural death, ₹ 75,000/- on death due to accident, ₹ 37,500/- on partial permanent disability (loss of one eye or one limb) due to accident and ₹ 75,000/- on death or total Permanent Disability (loss of two eye or two limbs) due to accident. The scheme also provides scholarship of ₹ 100 per month per child paid on half-yearly basis upto a maximum of two children per member studying in 9th to 12th standard.

Further, Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) provide insurance cover to unorganised workers. Pradhan Mantri Jeevan Jyoti Bima Yojana provides life insurance cover of ₹ 2 lakh on payment of premium of ₹ 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years having a bank account, the premium is collected through the facility of "auto-debit" from the subscriber's bank account. Pradhan Mantri Suraksha Bima Yojana provides insurance coverage of ₹ 2 lakh on accidental death or full disability, and ₹ 1 lakh on partial disability on payment of premium of ₹ 12 per annum. The Scheme is available to people in the age group 18 to 70 years with a bank account, from where the premium is collected through the facility of "auto-debit".

## Increasing child labour in urban areas

- 3132. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the reaction of the Ministry to recent survey conducted by a child rights NGO which shows that child labour is decreasing by a mere 2.2 per cent annually and at this pace it would take one century to eliminate child labour from the country;
- (b) whether child labour in urban areas has increased by 53 per cent over 2001-2011;
- (c) whether it means that policies and programmes of Government have little impact to eliminate child labour from the country; and